## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 169 OF 2015 & IA No.621 of 2018

Dated: 06<sup>th</sup> August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Earth Solar Pvt. Ltd. ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Mandakini Ghosh

Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2

Mr. Aadil Singh Boparai

Mr. Gulab Singh

Mr. Sunil Choudhury for R-3

## <u>ORDER</u>

Re-list the matter on <u>20.09.2018</u>, as requested and agreed by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr